Contested commercial cases disposed during the month of January, 2022														
S1. No.	Court	District	Case No.	YEAR	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relirf was sought and Pre- Institution Mediation did not take place(Yes/No)	Date of Decision	Days for disposal	Nature of disposal(Contes ted/Setteld)	Date of execution of decree	Number of date for execution of decree from date of decision	Act Section
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Arbit. Case/26/ 2021	2021	M/s. NCC Limited (formerly known as Nagarjuna Construction Company Limited) Vs Executive Engineer, Kolkata Central Division - V	Pran Gopal Das	03-12-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	10-01-2022	38	Contested	Na	Na	Arbitration and Conciliation Act, 9
2			Money Suit/8/20 21	2021	Dilip Kumar Chatterjee Vs State of West Bengal through the Principal Secretary, Public Works Department.	Kamal Kumar Das	01-03-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	17-01-2022	322	Contested	Na	Na	Code of Civil Procedure, 151
3			Arbit. Case/27/ 2021	2021	Biswajit Sarkar Vs DC Agro Project	Sanjukta Ray	09-12-2021	Yes  ** pre-institutaion  mediation falls  jurisdiction DLSA	18-01-2022	40	Contested	Na	Na	Arbitration and Conciliation Act, 9
4		3B	Misc Case/2/2 021	2021	Vedant Fashions Pvt. Ltd. Vs Himalayan Plywood Pvt. Ltd.	Kironjit B. Majumder	20-04-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	20-01-2022	275	Contested	Na	Na	Code of Civil Procedure, XXXIX,Rule 2A,151
5			Title Suit/5/20 21	2021	Vedant Fashions Pvt. Ltd. <b>Vs</b> Himalay an Plywood Pvt. Ltd.	Kironjit B. Majumder	18-02-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	20-01-2022	336	Contested	Na	Na	Trade Marks Act,134

6			Title Suit/15/2 021	2021	ABP pvt ltd <b>Vs</b> Krishnend u Dutta	Pradipta Biswas	14-07-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	29-01-2022	199	Contested	Na	Na	Trade Marks Act,134 (2)
7			Title Suit/22/2 021	2021	Dabur India Limited <b>Vs</b> Ayus ri Health Products Limited	Hiran Chatterjee	05-10-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	29-01-2022	116	Contested	Na	Na	Trade Marks Act,151
8	Commercial Court at Asansol	Paschim Bardhaman	-	2022	No Contested Case disposal									
9			Misc Case 26	2021	Sajeda Khatoon Vs Shamima Absar	Tarak Nath Halder	12-02-2021	No	07-01-2022	329 Days	Contested	No	No	Sec 9 of Arbitration and Conciliation Act 1996
10	Commercial Court at Rajathat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case 54	2021	SARAD CONSTRUCTION Vs BHUPENDRA PRAMANIK @VUPENDRA NATH PRAMANICK AND OTHERS	ASHOK KUMAR ROY	16-11-2021	No	19-01-2022	64 Days	Contested	No	No	Sec 9 of Arbitration and Conciliation Act 1996
11	Commercial Court at Siliguri		No case has been disposed											